

RC/ARC No.89/2018
Gurudwara Sri Guru Singh Sabha VS. Jaswinder Singh

(Through V/C Cisco Webex)

09.07.2020

At 11:30 AM to 11:38 AM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. Sumit Gaba, Ld. Counsel for the petitioner.

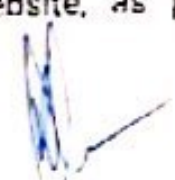
None for the applicant

Sh. Anurag Bindal, Ld. LAC for the respondent.

Today, the matter is listed for arguments on the application filed by the Applicant U/o I R 10 CPC. Time is sought by the parties by stating that they are not prepared with the arguments.

Last opportunity granted.

Be listed for arguments / disposal of the application on 03.09.2020. Reply, if any, be filed on Court's E-mail with advance copy to the party concerned. Link be sent to the applicant also. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.


(RAJINDER KUMAR)

SCT. CLM-RC (WEST)

09-07-20.